

CBI Vs Preeti Jena

RC NO.219/2018 (E)0008dt.2.5.2018

05.09.2020.

Present: None.

Application received through court e-mail ID by way of assignment from Ld. District & Sessions Judge-cum- Special Judge, RADC.

Notice of the application be issued to applicant/ counsel through WhatsApp as well as through email for hearing on 8.9.2020 at 10.30 am through video conferencing.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
05.09.2020.**